

of enhanced compensation payable to the kudukidappakars under the provisions of the Kerala Land Reforms Act was made available to the State Government recently. The "Un-employee's Association of Shipyard Evicted People Cochin", however, submitted a Memorandum seeking assistance in regard to direct appointments. In this regard it is understood that to the extent possible and subject to their being otherwise suitable, the evictees from the shipyard site will be given preference by the Employment Exchange in forwarding names to the Project Organisation. In fact some evictees have already been recruited and appointed in the shipyard.

**Demand for Increase in Project Allowance  
by the Tuticorin Harbour Project  
Workers' Union**

721. SHRI DASARATHA DEB : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether Government have received any memorandum from the Tuticorin Harbour Project Workers' Union demanding increase in Project Allowance ;

(b) whether any steps have been taken by Government to meet their demands ; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a): Yes. A representation was received from the Tuticorin Harbour Project Aluvular Sangam, Tuticorin in March, 1970 for restoring the project allowance which was reduced to 5% of pay from 14,1970 from the original rate of 10% of pay.

(b) and (c). Project allowance is intended to compensate the employees for

the absence of basic amenities in large scale construction projects. With the gradual provision of the basic amenities, the intention is also to reduce the quantum of project allowance and it is to be ultimately abolished with the provision of complete amenities. Basic amenities like staff quarters, rail approach roads, water supply etc. have now been provided in the Tuticorin Project area. Other amenities including availability of commodities at fair price have also been provided. Originally, the project allowance was sanctioned with effect from 1.5.1964. The Project allowance was reduced with effect from 1.4.1970 since some of the amenities had been provided.

**Institutions Receiving American Aid**

722. SHRI DASARATHA DEB : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) the total number of Institutes of higher education and research which have received American Governmental and private aid in Delhi from April, 1968 to 31st March, 1971 ;

(b) the details thereof ;

(c) whether Government have taken any steps to control and check the use of the funds ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D.P. YADAVA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

**Orders placed for two ships with  
British Shipyard**

723. SHRI SAMAR MUKHERJEE : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWA-